ATTENDANCE-CUM-ORDER SHEET OF HEARING

NATIONAL COMPANY LAW TRIBUNAL **GUWAHATI BENCH**

TP No.11/397/398/GB/2016 (CP No.160/2013)

Inder Chand Pincha

... Petitioner

-Versus-

Borgang Tea Co. Pvt. Ltd. ... Respondents

Present : Mr Justice P K Saikia, Member(J)

Date of hearing: 16.01.2017

Name of the			Borgang Tea Co. Pvt. Ltd.		
Company					
Under Section		397/398			
	Name & Designation				Signature with date
No.	Authorized I	Representative	(IN		
	CAPITAL LET	TERS)			

ORDER

Mr A. Pincha, the petitioner is present in person and prays for an adjournment. In that connection, I have also heard Mr R. Pincha appearing on behalf of the respondents in this proceeding.

On hearing both the parties, the matter is ordered to be listed on 21.02.2017 along with connected proceeding.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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